

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1680
ANSWERED ON:04.08.2010
SUPPLY OF NUCLEAR EQUIPMENTS
Natarajan Shri P.R.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the names of member countries of Nuclear Suppliers Group (NSG);
- (b) whether the Government has signed any Agreement with the NSG countries for nuclear supply to India;
- (c) if so, the details of conditionalities, country-wise;
- (d) whether any ban has been imposed by G-8 countries for sale of enrichment and reprocessing (ENR) technology and equipments to India;
- (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

(a) As per the information available in the public domain the current participating Governments of the Nuclear Suppliers Group (NSG) are – Argentina, Australia, Austria, Belarus, Belgium, Brazil, Bulgaria, Canada, China, Croatia, Cyprus, Czech Republic, Denmark, Estonia, Finland, France, Germany, Greece, Hungary, Iceland, Ireland, Italy, Japan, Kazakhstan, Republic of Korea, Latvia, Lithuania, Luxembourg, Malta, Netherlands, New Zealand, Norway, Poland, Portugal, Romania, Russian Federation, Slovakia, Slovenia, South Africa, Spain, Sweden, Switzerland, Turkey, Ukraine, United Kingdom and United States.

(b) Government of India has signed the following bilateral Civil Nuclear Energy Cooperation Agreements with the NSG participating Governments:-

(i) Cooperation Agreement between the Government of the Republic of India and the Government of the French Republic on the Development of Peaceful Uses of Nuclear Energy was signed on 30 September 2008. This Agreement has since been ratified.

(ii) Agreement for Cooperation between the Government of India and the Government of the United States of America Concerning Peaceful Uses of Nuclear Energy was Signed on 10 October 2008. This Agreement has since been ratified.

(iii) Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the Construction of Additional Nuclear Power Plants Units at Kudankulam site as well as in the Construction of Russian designed Nuclear Power Plants at new sites in the Republic of India was signed on 05 December 2008.

(iv) Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the Use of Atomic Energy for Peaceful Purposes was signed on 12 March 2010.

(v) Agreement between the Government of the Republic of India and the Government of Canada for Cooperation in Peaceful Uses of Nuclear Energy was signed on 27 June 2010.

(b) Agreement with France and US have been ratified and the highlights are indicated below. The Agreement dated 5 December 2008 with Russia is specific on cooperation in the Construction of Additional Nuclear Power Plants at Kudankulam Site as well as in the construction of Russian Designed Nuclear Power Plants at New Sites in the Republic of India. The agreement dated 12 March 2010 with Russia and the Agreement dated 27 June 2010 with Canada have not yet entered into force.

Agreement with France Agreement with USA

A general agreement covering wide areas including nuclear reactors, nuclear fuel and nuclear fuel cycle management; associated nuclear fuel cycle; A general agreement covering wide areas including nuclear reactors and aspects of nuclear fuel cycle management;

to be followed by specific agreements to be followed by contracts pursuant between the Parties or persons designated to the agreement. by the Parties.

Provides for technology transfer on an industrial or commercial scale between the Parties or authorized persons. Provides of technology transfer on industrial or commercial scale between the Parties or designated persons.

Provides for progressive localization in the territory of the recipient Party. No specific mention of these issues, however, provides for transfer of information for the design and construction of reactors.

Specifically provides for non-hindrance. Specifically provides for non-hindrance.

Provides for facilitating fuel supplies throughout the lifetime operation of supplied nuclear reactors on power plants, establishment of long-term contractual basis at prices to be negotiated. Provides for fuel supply throughout the operational period of the reactors on power plants, establishment of long-term contractual basis at prices to be negotiated. contracts between designated entities of the Parties, developing a strategic reserve of nuclear fuel, Termination of cooperation is without prejudice to the implementation of fuel supply commitments.

Provides for IAEA safeguards and linkage of safeguards to fuel supplies. Provides for IAEA safeguards and linkage of verification measures in case application of IAEA safeguards is not possible. Provides for safeguards to fuel supplies. Provides for verification measures in case application of IAEA safeguards is not possible.

Provides reprocessing consent, to be done in a national nuclear facility under IAEA safeguards. Provides consent for reprocessing, but in a new national reprocessing facility dedicated to reprocessing safeguarded nuclear material under IAEA safeguards following the Parties agreeing on arrangements and procedures.

Provides for termination. Termination of cooperation to be without prejudice to the implementation of contracts, projects and fuel supply commitments made prior to termination. Provides for termination including right of return; no commitment made with regard to honouring ongoing contracts and projects.

(d)to(f) At the L'Aquila Summit held on July 8-10, 2009, the G-8 countries adopted a Statement on Non-Proliferation. The Statement details positions of G-8 countries in several areas such as obligations of NPT states, IAEA safeguards, multilateral approaches to the nuclear fuel cycle and the proliferation risks associated with enrichment and reprocessing (ENR) items and technology.